

**DIVISION BENCH**

**O-133**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/276(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> April, 2021,  
10:30 A.M**

Name of the Company	SHRI KAMAL LUTHRA Vs. SOHAN MINERALS AND MINING COMPANY PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearances (via video conference)**

For the Operational Creditor

Mr. Jishnu Chowdhury, Advocate

Mr. Gautam Bajaj, Advocate

Mr. Ritoban Sarkar, Advocate

Ms. AfsheenIrani, Advocate

Ms. Madhuja Barman, Advocate

For the Corporate Debtor

Mr. Kishwar Rahman, Advocate

ORDER

Ld. Counsel for both sides present.

List this matter on 02.07.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**